

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 10**

**C.P. (IB)/113(MB)2024**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: A RELIANCE COMMERCIAL FINANCE  
LIMITED V/s THWINK BIG CONTENT PVT  
LTD

Section 7 of Insolvency and Bankruptcy Code, 2016

---

**ORDER**

1. Mr. Ranveer Chapekar i/b Thodur Law, Ld. Counsel for the Financial Creditor present. Mr. Joshua D. Souza, Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel for the Corporate Debtor seeks time to file reply contending that he has received the brief recently.
3. List this matter on 08.04.2024.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**